Development of food processing industries in Sikkim

- 2111. SHRI O.T. LEPCHA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:
- (a) whether Government have granted any financial assistance to Sikkim for development and promotion of food processing industries;
- (b) if so, the details thereof indicating the total amount released to Sikkim for the purpose during the last three years; and
 - (c) the details of new proposals formulated by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAI): (a) to (c) The Ministry of Food Processing Industries, under its plan schemes provides financial assistance in the form of grant in aid for over all development of food processing industries in the country. During the Tenth Plan period, the Government has formulated and implemented several Plan Schemes to provide financial assistance for the establishment and modernization of food processing units, creation of infrastructure, quality assurance and R&D, human resource development, backward and forward integration, strengthening of State Nodal Agencies etc. besides other promotional measures to encourage development of food processing industries. The Schemes of the Ministry are project oriented and not State specific. Assistance is considered based on complete and viable project proposals received through respective State Nodal Agencies. During the last three years (2003-04,2004-05,2005-06 and the current financial year 2006-07), an amount of Rs. 1.52 lakhs has been released by the Ministry under the schemes in Sikkim.

Food processing industries in the country

†2112.. SHRI BRIJ BHUSHAN TIWARI: SHRI JANESHWAR MISHRA: SHRI BHAGWATI SINGH:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) total number of food procesing industries set up in the country, including Uttar Pradesh, during the last three years;

†Original notice of the question was received in Hindi.

- (b) Wether Government have approved new projects for UP. during the current year;
 - (c) if so, the details thereof; and
- (d) the details of sanctioned and pending projects during last three Years, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHA1): (a) to (d) Ministry of Food Processing Industries extends financial assistance in the form of grant-in-aid to implementing agencies/entrepreneurs for technology upgradation/modernization/ establishment of food processing units. Food Processing Industries are both in organized and unorganized sectors and as such data of food processing units in the country, including that of Uttar Pradesh, is not Centrally maintained. During the current year 2006-07 (upto February, 2007), 34 units from Uttar Pradesh have been approved for financial assistance under the scheme. State-wise number of food processing units approved for MFPI financial assistance and the number of pending cases during the last three years upto February, 2007 is at Statement.

Statement

State-wise number of Food Processing Units approved for MFPI assistance and pending cases during the last three years (upto February, 2007)

States/UTs	No. of units approved	No. of units pending
1	2	3
Andhra Pradesh	84	98
Arunachal Pradesh	0	6
Assam	24	21
Bihar	4	5
Chhattisgarh	8	10
Daman and Diu	0	1

	RAJYA SABHA	[19 March, 2007]
1	2	3
Delhi	5	4
Goa	2	4
Gujarat	31	45
Haryana	22	19
Himachal Pradesh	17	14
Jammu & Kashmir	8	22
Jharkhand	5	3
Karnataka	53	44
Kerala	46	37
Madhya Pradesh	19	33
Maharashtra	137	133
Manipur	4	4
Meghalaya	4	2
Mizoram	0	1
Nagaland	2	13
Orissa	8	9
Pondicherry	4	0
Punjab	55	19
Rajasthan	38	50
Sikkim	0	1
Tamil Nadu	68	41
Tripura	1	0
Uttar Pradesh	77	45
Uttarakhand	21	18
West Bengal	41	39